

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 169 (AHM) 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2021

Name of the Company:

Canara Bank
V/s
Nakoda Ltd

Section:

7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Senior Counsel Mr. Navin Pahwa along with learned counsel Ms. Vinita Hombalkar appeared for the Financial Creditor.

Learned Counsel Mr. Jaimin R Dave appeared for the Corporate Debtor.

Pleadings are complete.

Matter stands adjourned to 28.06.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 15th day of June, 2021